

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

No.HCM.II/93/2016-Estt/1562

Dated Shillong, 5th September, 2017

N O T I C E

REFERENCE: **Advertisement No.HCM.II/98/2015/1673 dated 11th June, 2015 (for the post of Deputy Registrar)**

This is for general information of all concerned that the candidates who had appeared for the written examination on 18th August, 2017 for the post of Deputy Registrar are now called for the personal interview which will be held on 22nd September, 2017 at 10:00 am in the High Court of Meghalaya, Shillong.

Call letters to the concerned candidates for appearance in the personal interview have been despatched by Registered Post/Speed Post. If for any reason, any concerned candidate does not receive the call letter by post, he may take a print out of the draft call letter relating to his roll number and paste a passport size photograph and bring the same for permission to appear in the personal interview.

By Order,


REGISTRAR GENERAL

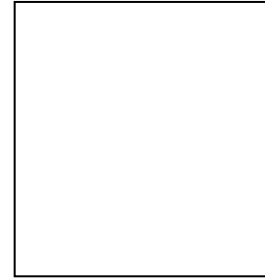
THE HIGH COURT OF MEGHALAYA
SHILLONG

No. HCM.II/93/2016-Estt/1563

Dated, Shillong 5th September, 2017

To,

Roll No: _____



Subject: Recruitment for the post of Deputy Registrar
(Advertisement No.HCM.II/98/2015/1673 dated 11th
June, 2015)

Sir/ Madam,

Against your application for the post of Deputy Registrar, please be informed that you had appeared for the written examination held on 18th August, 2017. You are now called for the personal interview to be held on 22nd September, 2017 at 10:00 am in the High Court of Meghalaya, Shillong.

You are requested to paste a passport size photo on this call letter and bring it with you for appearance in the personal interview.

You are also requested to bring your original documents.

No TA/DA will be paid by the High Court for appearing in the personal interview.

Yours faithfully,

REGISTRAR GENERAL